

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

Appeal No. 364/252/ND/2019

IN THE MATTER OF:

Income tax Officer M/s Aman Infocom Pvt Ltd.
Vs.
ROC

....**Applicant**

....**Respondent**

SECTION

Under Section 252

Order delivered on 21.08.2019

CORAM:

**MS. INA MALHOTRA,
HONBLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HONBLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Easha Kadian Adv. with Ms. Lakshmi Gurung
(Sr. Standing Counsel).
For the Respondent : Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

The appellant Income- Tax department prays to service the respondents by substituted means. Service be effected by publication in any daily newspaper, returnable on 21.08.2019.

Sd-
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**(SUMITA PURKAYASTHA)
MEMBER (T)**

-Sd-
**(INA MALHOTRA,
MEMBER (J)**